

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF BEEYU OVERSEAS LIMITED

(Registered Office: Fulhara (Bhimgachh), P.O. Ramganj, Block Islampur,
Dist. Uttar Dinajpur, West Bengal- 733 207)

The details subsequent to the completion of the offer made vide Public Announcement dated April 08, 2011 ("PA"), Corrigendum to PA dated October 15, 2011 and Letter of Offer dated October 17, 2011 is being issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("**Regulations**") and subsequent amendments thereto on behalf of Classic Nirman Private Limited and Quantum Wealth Solutions Private Limited (hereinafter collectively referred to as the "**Acquirers**"), to acquire 28,28,291 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the fully paid-up equity and voting share capital of Beeyu Overseas Limited ("**Target Company**" or "**BOL**") at a price of Rs. 3/- per share ("**Offer Price**") payable in cash are as under:

1.	Name of the Target Company	:	Beeyu Overseas Limited
2.	Name and Address of the Acquirers including PACs	:	M/s. Classic Nirman Pvt. Ltd. (" CNPL ") having its registered office at 8/2 Kiran Shankar Roy Road, 1 st Floor, Room No. 27 to 30, Kolkata-700 001 and Quantum Wealth Solution Pvt. Ltd. (" QWSPL ") having its registered office at 15, Chittaranjan Avenue, Kolkata- 700072.
3.	Name of Manager to the Offer	:	VC Corporate Advisors Private Limited
4.	Name of Registrar to the Offer	:	Niche Technologies Private Limited
5.	Offer details		
	a) Date of Opening of the Offer	:	Monday, 24.10.2011
	b) Date of Closing of the Offer	:	Saturday, 12.11.2011
6.	Details of the acquisition :		

Sr. No.	Particulars	Proposed in the offer document	Actual												
1.	Offer Price	Rs.3/- per share	Rs.3/- per share												
2.	Share holding of acquirers (No. & %) before MOU/PA.	Nil	Nil												
3.	Shares acquired by way of MOU or market purchases (No. & %)	36,62,843 (25.90%)	36,62,843 (25.90%)												
4.	Shares acquired in the Open Offer (No. & %)	28,28,291 (20.00%)	2,19,574 (1.55%)												
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 84,84,873/-	Rs. 6,58,722/-												
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil	Nil												
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)	64,91,134 (45.90%)	38,82,417 (27.45%)												
8.	Pre and Post Offer shareholding of public (No. & %)	<table> <tr> <th>Pre Offer</th><th>Post Offer*</th><th>Pre Offer</th><th>Post Offer*</th></tr> <tr> <td>99,05,313</td><td>76,50,319</td><td>99,05,313</td><td>1,02,59,036</td></tr> <tr> <td>(70.04%)</td><td>(54.10%)</td><td>(70.04%)</td><td>(72.55%)</td></tr> </table>	Pre Offer	Post Offer*	Pre Offer	Post Offer*	99,05,313	76,50,319	99,05,313	1,02,59,036	(70.04%)	(54.10%)	(70.04%)	(72.55%)	
Pre Offer	Post Offer*	Pre Offer	Post Offer*												
99,05,313	76,50,319	99,05,313	1,02,59,036												
(70.04%)	(54.10%)	(70.04%)	(72.55%)												
9.	Status of the Escrow Account, Whether released or not	: The amount lying in Escrow Account is being released to the Acquirers.													
10.	Payment of interest, if any, to the shareholders along with the details thereof.	: Not Applicable													
11.	Status of Investor Complaints received, if any.	: Nil													

* includes 5,73,297 equity shares representing 4.06% of the equity and voting share capital of BOL of the remaining shareholders forming part of the erstwhile promoter group (other than the parties to the SPA)

The Acquirers & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by



: Manager to the Offer
VC CORPORATE ADVISORS PRIVATE LIMITED
 SEBI Registration No. INM000011096
 (Contact Person: Mr. Anup Kumar Sharma)
 31, Ganesh Chandra Avenue, 2nd Floor,
 Suite No - 2C, Kolkata – 700 013.
 Phone No: (033) 2225-3940 / 3941 / 4116
 Fax: (033) 2225-3941
 E-mail: mail@vccorporate.com

On behalf of Acquirers : Classic Nirman Private Limited and Quantum Wealth Solutions Private Limited

Place: Kolkata

Date : 30.11.2011